

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1494**  
TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020

**LOANS UNDER KISAN CREDIT CARDS**

1494. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of loans allocated to Kisan Credit Card holders in Andhra Pradesh during the last three years, year-wise;
- (b) the number of cases wherein the amount of loans exceed Rs. 3,00,000;
- (c) whether there is a proposal to increase the amount of loan to Kisan Credit Card holders in view of increasing farmers' expenditure; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The details of amount sanctioned/outstanding as reported by all scheduled commercial banks, Cooperative Banks and RRBs (under KCC) for the year 2016-17, 2017-18 and 2018-19 in Andhra Pradesh is as under-

(Rs. In crore)

Financial Year	Amount sanctioned/outstanding
2016-17	24,671.81
2017-18	25,862.88
2018-19	29,986.67
<b>Total</b>	<b>80,521.36</b>

(b): No such data is maintained.

(c) & (d): Short term production credit limit under KCC is sanctioned taking into account the area under cultivation, crops proposed to be grown and scale of finance for the crop. Thus, there is no upper ceiling prescribed for fixing the limit under KCC. The limit for second and subsequent year is arrived by taking first year limit for crop cultivation arrived at plus 10% of the limit towards cost escalation/increase in scale of finance for every successive year for the tenure of KCC. Further, keeping in view the overall inflation and rise in agricultural input cost over the years since 2010, the limit for collateral free agricultural loans was raised from the existing level of Rs. 1 lakh to Rs.1.6 lakh. Reserve Bank of India vide circular dated February 7, 2019 has issued guidelines to all Scheduled Commercial Banks including Regional Rural Banks (RRBs) and Small Finance Banks (SFBs) to implement the same.

\*\*\*\*\*